

Parliamentary Standing Committee on Railways (Seventeenth Lok Sabha) on Action Taken by Government on the recommendations contained in the Sixteenth Report of the Committee (Seventeenth Lok Sabha) on ‘Performance of Rail Land Development Authority’.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्रीमती सुमित्रा बाल्मीकी (मध्य प्रदेश): महोदय, मैं अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति (2024-2025) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखती हूँ:-

- (i) Study visit Report of the Committee to Guwahati, Darjeeling and Siliguri from 4th to 9th November, 2023; and
- (ii) Study visit Report of the Committee to Munnar, Kochi, Bengaluru and Bhubaneswar from 16th to 21st October, 2024.

STATEMENT REGARDING GOVERNMENT BUSINESS

MR. CHAIRMAN: Statement regarding Government Business, Dr. L. Murugan.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Respected Chairman, Sir, with your permission, I rise to announce that Government Business during the remaining part of 266th Session of Rajya Sabha will consist of:

1. Further consideration and passing of the Banking Laws (Amendment) Bill, 2024, as passed by Lok Sabha.
2. Consideration and passing of the following Bills, as passed by Lok Sabha:-
 - (i) The Disaster Management (Amendment) Bill, 2024; and
 - (ii) The Railways (Amendment) Bill, 2024.
3. Consideration and return of the Appropriation Bill relating to First Batch of Supplementary Demands for Grants for the year, 2024-25, after it is introduced, considered and passed by Lok Sabha.
4. Consideration and passing of the following Bills, after they are considered and passed by Lok Sabha:-